



National Company Law Tribunal

Block No.3, 6th floor, C.G.O. Complex, Lodhi Road, New Delhi-110003

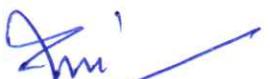
File No. 10/150/2016-NCLT /778

Date: - 29.07.2021

OFFICE ORDER

The Competent Authority is pleased to appoint/declare Dr. Uttam Kumar Pahari, Joint Registrar, NCLT, New Delhi as 'Nodal Officer' for implemenataion of E-Court Project for all benches of NCLT with immediate effect till further orders.

This issue with the approval of competent authority.


(Subhash Chander)
Sr. Accounts Officer, NCLT.

Copy forwarded for information and necessary action to:-

1. PS to Hon'ble President, NCLT, New Delhi.
2. PS to Secretary, NCLT, New Delhi.
3. PS to Registrar, NCLT, New Delhi.
4. Dr. Uttam Kumar Pahari, Joint Registrar, NCLT, New Delhi.
(He is requested to co-ordinate with all the benches to implement the E-Court Project with a time bound manner and submit a detailed report on fortnightly basis to review the progress).
5. Mr. Manoj Tuli, Senior Technical Director, NIC.
6. All Benches of NCLT.
7. Website, NCLT.
8. Guard File.